

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA

UNSTARRED QUESTION NO. 3394
TO BE ANSWERED ON 1ST JANUARY, 2019

WELFARE SCHEMES FOR FISHERMEN

3394. DR. RAVINDARA BABU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री
be pleased to state:

- (a) the welfare schemes available for fishermen in the country;
- (b) the number of fishermen benefited by such schemes till date, State-wise including Andhra Pradesh;
- (c) whether fishermen have been affected by oil and gas drilling and exploration activities; and
- (d) if so, the steps taken by the Government for their relocation and rehabilitation?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS' WELFARE
(SHRIMATI KRISHNA RAJ)**

(a) and (b): The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers' Welfare is implementing a Centrally Sponsored Scheme on "Blue Revolution: Integrated Development and Management of Fisheries" across the country including Andhra Pradesh, which has a component on "National Scheme of Welfare of Fishermen" with following sub-components:

- (i) Saving-cum Relief (For both Inland and Marine Fishers): under this component assistance is provided @Rs. 3000/- per fishers for three months during fishing ban/lean periods.
- (ii) Housing for fishers: This component is being implemented in alignment with Pradhan Mantri Awas Yojana (PMAY) guidelines, wherein, financial assistance @1.30 lakh and @1.20 lakh is provided to fishermen belonging to General State and Himalayan & North Eastern States respectively.
- (iii) Other basic amenities for fishers (Drinking water facility, Construction of Community Hall): Assistance is provided @ 0.50 lakh in general State and 0.60 lakh in North

Eastern States & Himalayan States for tube well, while Rs. 4.00 lakh for community hall.

- (iv) Group Accident Insurance for Active Fishermen (converged with the Pradhan Mantri Surakshya Bima Yojana (PMSBY) w.e.f. 1st June, 2017): This component is being implemented in convergence with Pradhan Mantri Surakshya Bima Yojana (PMSBY) to provide insurance coverage to active fishermen registered with the State Governments and Union Territories @Rs.12.00/ fisher insurance premium annually. The insurance coverage under the scheme includes (i) Rs.2.00 lakh against death or permanent total disability, (ii) Rs.1.00 lakh for partial permanent disability. This scheme is being implemented by National Federation of Fishers Cooperatives Ltd. (FISHCOPFED).

The assistance to be provided in all the aforesaid components are shared in the ratio of 50:50 for general State, 80:20 for North Eastern States and Himalayan States while 100% for UTs, except housing for fishermen where funding pattern is 60:40 for General States and 90:10 for Himalayan and NE States and while 100% for UTs. The details of number of beneficiaries benefitted under the aforementioned sub-components of the components of "National Scheme of Welfare of Fishermen" in various State Governments/UTs including Andhra Pradesh during last four years and current financial year is annexed.

In addition, Government of Andhra Pradesh is also implementing several welfare schemes for fishermen from their State plan as well as Centrally Sponsored Schemes Viz.(i) Relief to Marine Fisher during ban period, (ii) Exemption of Sales Tax on HSF oil, (iii) Deep Sea fishing vessels, (iv) Fibre Boats to Marine Fishers, (v) Nets and Ice boxes to Marine Fishers, (vi) Out-Board Motors(OBMs) and In-Board Motors(IBMs) to Marine Boats, (vii) Revolving fund for Matsya Mitra Groups, (viii) Mobile Vehicles for fish vending/seed transport/fish transport and (ix) Cycles, nets, ice boxes to inland fishers, etc.

(c) and (d): Yes Madam. The Government of Andhra Pradesh is providing monetary compensation to the affected fishermen @ of Rs. 6,750/- per month per fishermen for six (6) months and so far compensation has been paid to 2,559 nos affected fishermen families through office of District Collector, East Godavari district, Government of Andhra Pradesh.
